



2025:DHC:10874-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 18297/2025 & CM APPL. 75830/2025, CM APPL.  
75831/2025

ROHIT BHARGAD .....Petitioner  
Through: Mr Joby P Varghese, Adv.

versus

BORDER SECURITY FORCE AND ANR .....Respondents  
Through: Mr. Chetanya Puri, SPC, Ms.  
Laavanya Kaushik, GP and Ms. Khyaati  
Bansal, Advs.

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**  
**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

% **03.12.2025**

**C.HARI SHANKAR, J**

1. Mr. Varghese, learned Counsel for the petitioner seeks leave to withdraw the writ petition as he submits that the petitioner has been permitted to participate in the selection process.

2. The writ petition is disposed of as withdrawn.

**C.HARI SHANKAR, J**

**OM PRAKASH SHUKLA, J**

**DECEMBER 3, 2025/dsn**